

t
C.A.No. 547 OF 2001

ITEM No.MM-B

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. in Civil Appeal No. 547/2001

RAMA PARSURAMA B. & ANR.

Appellant (s)

VERSUS

RAGUNATHA S & ORS.

Respondent (s)

(for withdrawal of appeal in so far as it relates to appellant No. 2)

Date : 24/01/2005 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. G V Chandrashekhar, Adv.
for Mr. P P Singh, Adv.

For Respondent (s)Ms. Kiran Suri, Adv. (NP)

UPON being mentioned by the counsel the Court made the following
O R D E R

List after two weeks.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER